

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 1160
TO BE ANSWERED ON 31.7.2023

Illegal coal mining

1160. # SHRI DEEPAK PRAKASH:

Will the Minister of COAL be pleased to state:

- (a) whether Government is aware of illegal coal mining in the coal belt;
- (b) the number of case of illegal mining that have come to the notice of Government and the action taken against them;
- (c) the estimated loss due to illegal coal mining during the last five years; and
- (d) the status of Jharkhand with regard to illegal mining?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a): During the course of coal production by Coal India Limited (CIL), all statutory provisions under various Acts, Rules and Regulations are observed for conducting various activities. As such, there is no illegal mining in the lease-hold areas of Coal India Limited noted till date. However, illegal mining of coal is reported to be carried out mainly from abandoned mines, shallow coal seams situated at remote/isolated places. It is a Law & Order problem which is a State subject, hence primarily; falls under the domain of the State/District administration to take necessary deterrent action to stop/curb illegal mining of coal.

(b): First Information Reports (FIRs) are lodged whenever any incident of Illegal mining of coal comes to the notice of the coal companies. FIRs lodged in cases of illegal mining of coal in CIL during last three years, are given below:

FIR lodged

(Provisional)

2022-23	2021-22	2020-21
17	11	17

On the basis of raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, numbers of arrest made in the last three years in cases of illegal coal mining are given below:

ARRESTS MADE (IN NUMBERS)

(Provisional)

2022-23	2021-22	2020-21
15	3	3

(c): It is not possible to specify the exact losses incurred on account of illegal mining of coal. However, as per raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, the approximate value of recovered coal during the last five years, company-wise and State-wise is given below:-

(Provisional)

Co.	State	Approx. Value (Rs. Lakh)				
		2022-23	2021-22	2020-21	2019-20	2018-19
ECL	WB	7.020	0.780	39.420	69.880	67.368
	Jharkhand	80.660	7.400	0.050	0.860	8.560
	Total ECL	87.680	8.180	39.470	70.740	75.928
CCL	Jharkhand	0.232	0.904	0.050	0.219	0.000
	Total Coal India	87.912	9.084	39.520	70.959	75.928

(d): As per raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, the quantity of coal recovered in cases of illegal mining of coal during the last three years, in subsidiaries of Coal India Limited, in the state of Jharkhand is given below:

(Provisional)

State	Qty. Recovered (te)		
	2022-23	2021-22	2020-21
Jharkhand	1360.86	152.42	2.50
